

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Targets for the increased production of salt have not been fixed on the basis of each region.

(b) All Central Government land in the Naupada area in Srikakulam district suitable for salt production has already been leased out. For lease of any other land in the area, the prospective salt producers should approach the State Government or private owners to whom such land may belong.

(c) No, Sir.

#### Handloom Cess Fund

\*761. Shri Narasimhan: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any suggestions have been made to Government to render financial help from the Handloom Cess Fund to weavers outside the co-operative field; and

(b) if so, what action has been taken thereon by Government or the All India Handloom Board?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) The Standing Committee of the All India Handloom Board appointed a Sub-Committee to go into the question of assistance from the Cess Fund to weavers outside the Co-operative fold. The recommendations of the Handloom Board on the report of the Sub-Committee are still awaited.

#### अपहृत स्थियों की प्राप्ति

\*७६२. जी ह० च० शर्मा: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) अब तक कितनी अपहृत भारतीय सिविल सेवा अधिकारी हैं और उनके रिश्तेदारों को सौंप दी गई है;

(ख) अपहृत व्यक्तियों की प्राप्ति के बारे में २८ जुलाई, १९५६ को कराची में हुए सम्मेलन में किये गये निर्णय के परिणाम-स्वरूप जो दो बरिष्ठ पदाधिकारियों की संयुक्त तथ्य शन्देश समिति बनी थी क्या उसने अपनी रिपोर्ट पेश कर दी है; और

(ग) अपहृत व्यक्तियों के बारे में जमानकारी देने वाले व्यक्तियों को इनाम के तौर पर अब तक कुल कितनी जमाना दी जा चुकी है?

इस्वात, खान और इंसान मंत्री (सरदार ए.सी. खन्): (क) ६ दिसम्बर १९५७ से ३० जून १९५७ तक की अवधि में १९५६ भारतीय अपहृत लोग पाकिस्तान से प्राप्त हुए जिनमें से ८९८९ व्यक्ति उनके रिश्तेदारों को सौंप दिए गए और ५७२ विभिन्न पुनर्वास सदनों (रिहेबीसलेशन होम्स) को भेज दिए गए। ५७२ में से कुछ लोग भी शामिल हैं जिन्हें उनके रिश्तेदारों को सौंप देने के बाद पुनर्वास सदनों में भेज दिया गया है।

(ख) नहीं।

(ग) ७,५४९ रुपये।

#### Accident in Manganese Mine, Mysore

\*763. Shri Keshava: Will the Minister of Labour and Employment be pleased to state:

(a) whether there was a tragic accident recently in one of the small manganese mines in Mysore which resulted in a wholesale burial of five or more labourers;

(b) whether any action was taken by Government in this respect; and

(c) if so, with what result?

The Deputy Minister of Labour (Shri Abid Ali): (a) The only fatal accident that took place recently in the manganese mines in Mysore was the one that occurred on the 32nd January, 1967 in Madadakera manga-